

Annexure-1
Name of the corporate debtor: Hindustan Dorr Oliver Limited; Date of commencement of liquidation: 25-06-2018 ; List of stakeholders as on: 21-09-2021
List of secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim admitted		Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed			Amount covered by security interest	Whether security interest relinquished?								
1	Bank Of India Limited	03-08-2018	10,15,18,29,157.00	10,15,18,29,157.00	Secured	10,15,18,29,157.00	Yes	1. First pari-passu charge on current assets of the company including retention money along with other consortium bankers 2. First pari-passu charge by way of equitable mortgage on Flat No. 8, 3rd Floor, Om Shiv Ganga Apts at Maninagar, Ahmedabad with other consortium bankers 3. First pari-passu charge by way of equitable mortgage on Flat No. 101 and 202, Sher-e-Punjab Housing Society, Mahakali Caves Road, Andheri (E), Mumbai with other consortium bankers 4. Residual Charge on Land and Building situated at Chakala, Mumbai with other consortium bankers 5. Pledge of 29.38% shares of Hindustan Dorr Oliver Limited held by IVRCL Limited (held pari-passu with consortium bankers). 6. Pledge of 100% shares of HDO Technologies Limited held by the Corporate Debtor (held pari-passu with consortium bankers).		53.03	-	-	-	-	-
2	Union Bank of India (erstwhile Andhra Bank)	02-08-2018	6,20,46,12,582.95	6,20,46,12,582.95	Secured	6,20,46,12,582.95	Yes	1. First pari-passu charge on current assets of the company including retention money along with other consortium bankers 2. First pari-passu charge by way of equitable mortgage on Flat No. 8, 3rd Floor, Om Shiv Ganga Apts at Maninagar, Ahmedabad with other consortium bankers 3. First pari-passu charge by way of equitable mortgage on Flat No. 101 and 202, Sher-e-Punjab Housing Society, Mahakali Caves Road, Andheri (E), Mumbai with other consortium bankers 4. Residual Charge on Land and Building situated at Chakala, Mumbai with other consortium bankers 5. Pledge of 29.38% shares of Hindustan Dorr Oliver Limited held by IVRCL Limited (held pari-passu with consortium bankers). 6. Pledge of 100% shares of HDO Technologies Limited held by the Corporate Debtor (held pari-passu with consortium bankers).		32.41	-	-	-	-	-
3	Standard Chartered Bank	31-07-2018	1,70,63,53,364.97	1,70,63,53,364.97	Secured	1,70,63,53,364.97	Yes	1. First & Exclusive Registered Mortgage over the Land and Building situated at Chakala, Mumbai		8.91	-	-	-	-	-
4	ICICI Bank Limited	03-08-2018	1,08,02,65,902.47	1,08,02,65,902.47	Secured	1,08,02,65,902.47	Yes	1. First and Exclusive Charge over the movable and current assets of the company arising out of OPAL Project 2. Second Charge by way of Registered Mortgage over the Land and Building situated at Chakala, Mumbai		5.64	-	-	-	-	-
TOTAL			19,14,30,61,007.39	19,14,30,61,007.39		19,14,30,61,007.39				100.00					